

(b) and (c) No direct financial assistance is being provided to trainees by the Deptt. of Animal Husbandry, U.P. for the establishment of Piggery Units. Trainees may avail financial assistance provided under various employment generation and assistance programmes such as IRDP, Ambedkar Vishesh Rojgar Yojana and Scheduled Caste/Scheduled Tribe beneficiary oriented programmes.

(d) The export of pork for the last three years and increase is as follows:

(Quantity in MT)

Year	Qty. exported	Increase
1993-94	108	101.52
1994-95	740	632
1995-96	933	193

[English]

Non Supply of Timbers

913. SHRI DWARKA NATH DAS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that because of non-supply of timber (Forest product) works of small and medium bridges on roads (PWD and other Government agencies) are totally stopped in Assam particularly in Karimganj; and

(b) if so, the measures being taken to ensure supply of timber by the Forest Department to the Government Agencies including P.W.D. for maintaining road communication?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Information is being collected and would be placed on the Table of the House.

Procurement of Chillies in Andhra Pradesh

914. SHRI R. SAMBASIVA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether he has agreed to help the chilli growers in the State of Andhra Pradesh;

(b) if so, whether the Markfed has decided to procure 10,000 tonnes of chillies up to May 31, 1997;

(c) if so, whether the Chief Minister of Andhra Pradesh has also urged the Markfed to procure all available stocks of chillies from the farmers and also directed the district collectors to verify and assess the availability of chilli stocks with the farmers; and

(d) if so, the details thereof and the total procurement made so far in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) to (d) The Government of Andhra Pradesh had made a request to the Central Government for Market Intervention Scheme for procurement of chillies in February, 1997. Sanction for procurement of 10,000 MTs of chillies was accorded by the Central Government on a 50:50 sharing basis between National Agricultural Cooperative Marketing Federation (NAFED) and AP State Cooperative Marketing Federation (APMARKFED) from 5.3.1997 to 15.5.1997. On a request from the State Government, the scheme was extended upto 10th June, 1997 with a targetted procurement of 15,000 MTs of chillies (plus/minus 10%). As per latest information available, a 17,010 MTs of chillies have been procured by APMARKFED.

VIP Security

915. SHRI I.D. SWAMI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Netaon ke niji kaam nipta rahe hain suraksha mein lage gunner-shadow" appearing in the 'Dainik Jagaran' dated June 21, 1997;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto;

(d) the names of the MPs/other dignitaries to whom gunners have been provided giving the justification thereof; and

(e) the steps taken by the Government to remove the gunners from them where no longer threat perception exist?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) to (e) The newsitem relates to the security provided by the Government of Uttar Pradesh to its protectees. 'Public Order' and 'Police' are State subjects